

FINANCE (NO. 2) ACT, 1974

31 of 1974

[31st August, 1974]

CONTENTS

1. Short title
2. 2
3. Amendment of Act 1 of 1944

SCHEDULE 1 :- 1

FINANCE (NO. 2) ACT, 1974

31 of 1974

[31st August, 1974]

An Act further to amend Income-tax Act, 1961, and Central Excises and Salt Act, 1944. Be it enacted by Parliament in the Twenty-fifth year of the Republic of India as follows:

1. Short title :-

This Act may be called The Finance (NO. 2) Act, 1974.

2. 2 :-

Amendments incorporated in Income-tax Act, 1961.

3. Amendment of Act 1 of 1944 :-

Central Excises and Salt Act, 1944 (hereinafter referred to as the Central Excises Act), amended in the manner specified in the Schedule.

SCHEDULE 1

1

(See section 3) Amendments made in the 1st Schedule to the Act by this Schedule have been incorporated in that Act printed in Vol. 2.
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